IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-177(PB)/2017 IN THE MATTER OF: Mussadi Lal Kishan LalPetitioner ٧. Amira Pure Foods Pvt. Ltd.Respondent SECTION: UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016. Order delivered on 29.06.2017 Coram: CHIEF JUSTICE M.M. KUMAR Hon'ble President **DEEPA KRISHAN** Hon'ble Member (T) For the Petitioner(s) For the Respondent(s):

ORDER

The matter has been called twice. However, no one has put in appearance in support of the petition. In the interest of justice, the hearing is deferred on 04.07.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

Vineet